

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 21st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 220 of 2012 &
IA No. 362 of 2012

M/s Chemplast Sanmar Ltd. Appellant(s)
Versus
Joint Electricity Regulatory
Commission & Anr. Respondent(s)

Appeal No. 221 of 2012 &
IA No. 363 of 2012

M/s Chemfab Alkalis Ltd. Appellant(s)
Versus
Joint Electricity Regulatory
Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Balakrishnan

Counsel for the Respondent(s) : Mr. S.J. Aristotle for
Mr. V.G. Pragasam for R.2

ORDER

At the request of the learned counsel for the Respondent, post the matters for further hearing on **22.11.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt